

- (1) Whether the meeting of the CAC was initially fixed on 16.12.2011 and was postponed for 2.2.2012.
- (2) That the bio-data of eight candidates were considered and only one name of Shri Sanjay Kumar, Son of late Shri Rajinder Singh has been approved as he was allotted 63 points by the CAC.
- (3) Whether the procedure of DoPT in all such compassionate appointment cases had strictly been adhered to in CAC meeting held on 2.2.2012.
- (4) If there is any criteria approved by DoPT allowing such type of number by the CAC.
- (5) To furnish record/documents in proof of evidence of authenticity of the statement mentioned above.

In this regard, copies of following documents were furnished to Hon'ble MP for his kind perusal:—

- (1) DoPT guidelines followed regarding appointment on compassionate grounds.
- (2) Minutes of meeting of the CAC held on 16.12.2011 at 3.00 P.M. for the appointment to the post of LDC on compassionate grounds.
- (3) Record of meeting of CAC held on 2.2.2012 for compassionate appointment to the post of LDC for the vacancy arisen during 1.7.2010 to 31.12.2010 considering applications from 1.7.2007 to 30.6.2010.

Project under JNNURM and UIDSSMT

1235. SHRI G.N. RATANPURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of projects submitted by Jammu and Kashmir State under JNNURM and UIDSSMT;
- (b) the details of projects sanctioned and expenditure involved; and
- (c) the details of projects still under consideration and the prospects of their approval?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Five Projects for the Mission Cities

of Jammu and Srinagar in the State of Jammu and Kashmir have been approved under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with approved cost of Rs. 55184.03 lakh and Additional Central Assistance (ACA) commitment of Rs. 48775.63 lakh. So far an amount of Rs. 28064.96 lakh as ACA has been released for utilisation for the projects.

Forty Seven Projects for thirteen Town/Cities in the State of Jammu and Kashmir have been approved under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM with approved cost of Rs. 42441.50 lakh and Additional Central Assistance (ACA) commitment of Rs. 38197.39 lakh. So far an amount of Rs. 34816.65 lakh as ACA has been released for utilisation for the projects.

(c) Funds for 29 projects recommended under UIDSSMT could not be released for want of allocation. JNNURM has completed its normal tenure of 7 years on 31.03.2012 and the Government had earlier extended the period for 2 years for completion of ongoing projects and reforms. The Government, on 17.1.2013, gave approval for continuation of the JNNURM to *inter-alia* sanction new projects till March, 2014. Pursuant to this, States have been asked to send proposals afresh. Projects are considered for approval subject to their conformity with the guidelines under JNNURM and their technical appraisal and availability of funds.

Permission for building construction

†1236. DR. PRABHA THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government grants permission for building-construction after ensuring safe distance of the other building from the boundary of multi-storey buildings in metros;

(b) if so, whether hub of multi-storey buildings joining almost one boundary from the other boundary is increasing steadily by ignoring all norms in Lokhandwala area in Andheri (West) in Mumbai where buildings are being erected even on the lands earmarked for parks, etc.; and

(c) the effective steps taken by Government to check it and the action taken against such builders and the details thereof?

†Original notice of the question was received in Hindi.